

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.105
C.P.(IB)/217(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kadvani Forge Ltd

.....Applicant

V/s

Bhalara Cotton Pvt Ltd

.....Respondent

Order delivered on: 20/12/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Sumit Parikh, Ld. Adv.

For the Respondent

:None

ORDER

There is nothing on record either on e-portal or in physical form that order dated 19.10.2023 & 08.11.2023 have been complied with by the Applicant.

Re-list on 02.02.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)